

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2011 and IA No. 44 of 2011
Appeal No. 28 of 2011 and IA No. 43 of 2011**

Dated: 21st July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Tarini Infrastructure Limited Appellant(s)
Vs.
Gujarat Urja Vikas Nigam Ltd. & Ors. .. Respondent(s)**

Appeal No. 28 of 2011 and IA No. 43 of 2011

**Tarini Infrastructure Limited Appellant(s)
Vs.
Gujarat Electricity Transmission Co.Ltd. & Ors... Respondent(s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : Ms. Ranjitha

ORDER

Learned Counsel for the Appellant undertakes to file rejoinder
by 22.07.2011.

Post the matter for **hearing on 17.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

